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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 181/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Sri Sai Oilfield Equipments & Marine Services
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	
Naresh Kumar Sangam	Advocate	900666072	
Vikram. C. Puttapaga	Advocate	9160876539	Vikram

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manpal Reddy	Advocate	900655656	RB

**ORDER**

Learned counsel Mr.Narendar Naik, Mr.Naresh Kumar Sangam and Mr.Vikram C Puttapaga present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

Learned counsel appearing for Petitioner filed memo seeking permission to withdraw the petition.

Permission granted.

Petition is disposed of as withdrawn.

  
MEMBER JUDICIAL